

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26/03/2019

C.P./260/19/2019

O.A./260/498/2018

FO

ITEM NO:44

FOR APPLICANTS(S) Adv. : Mr. S.R. Mishra

S BEHERA

-V/S-

S K KAMILA

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal				
	<p>Mr. S. Behera, Ld. Counsel for the respondents submits that the order of this Tribunal has already been complied with by disposing of the representation of the applicant. Applicant's counsel agrees to the submission made by Mr. Behera. The show cause along with the copy of rejection order dated 19.02.2019 passed by the concerned authorities has already been filed by Mr. Behera which is taken on record.</p> <p>In view of the above, the C.P. is dropped and notices discharged. However, if the applicant has any grievance, he may pursue his case before the appropriate forum.</p> <table border="1" style="width: 100%;"><tr><td style="text-align: center; padding: 5px;">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td style="text-align: center; padding: 5px;">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2" style="text-align: center; padding: 5px;">kb</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
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